

ITEM NO.63

COURT NO. 13
(HEARING THROUGH VIDEO CONFERENCING)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(C)No.793-794/2019

KAMLA RAI

Petitioner(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

(ONLY I.A NO.147911/2021 IN SLP(C)NOS. 23852 OF 2017 ARE TO BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS.)

WITH

SLP(C) No. 23852/2017 (XI)

IA No. 147911/2021 - CONDONATION OF DELAY IN FILING)

Date : 29-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
[IN CHAMBERS]

For Petitioner(s) Mr. Gunnam Venkateswara Rao, AOR

Mr. Shail Kumar Dwivedi, AOR

Mr. Siddharth Krishna Dwivedi, Adv.

Mr. Apoorva Pandey, Adv.

For Respondent(s) Mr. Anand Varma, AOR
Ms. Apoorva Pandey, Adv.
Mr. Hari Shankar Singh, Clerk.

Mr. Sanjay Kumar Visen, AOR

Mr. Sanjeev Prakash Upadhyay, Adv.

Mr. Jitendra Mohapatra, Adv.

Dr. Kedar Nath Tripathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submitted that there is a

delay of 31 days in filing spare copies.

An application has been filed seeking condonation of delay in filing spare copies. That the spare copies have since been filed and hence the delay may be condoned.

In the circumstances, delay of 31 days in filing the spare copies is condoned.

Application stands disposed.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
BRANCH OFFICER